

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 1285 of 2019

IN THE MATTER OF:

APL Apollo Tubes Ltd.

.....Appellant

Vs.

Tanisha Scaffolding (India)Pvt. Ltd.

.....Respondents

Present :

For Appellant: Mr. Karan Gandhi, Sudiksha Saini, Advocates

For Respondents: Though present but not marked attendance

O R D E R

28.02.2020 - Learned Counsel for Respondent states that the Respondent does not want to file reply.

List the appeal for 'admission' (after notice) on **31st March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/m